To be published in the Gazette of India Extraordinary Part-I, Section -1
Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice No. 4/2015-2020
Dated the 09 May, 2018

Subject: Amendment of Para 2.54 (d)(v)iv in Handbook of Procedures, 2015-2020.

S.O. (E): In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby amends the para No. 2.54 (d)(v)(iv) as under:

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<th>Existing para 2.54(d)(v)(iv)</th>
<th>Amended para 2.54(d)(v)(iv)</th>
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<td>Notwithstanding the above, import consignments shall be subject to pre-inspection certificate from the country of origin. However, requirement of Pre-shipment Inspection Certification (PSIC) will be reviewed with the operationalisation of the above mechanism governing the clearance of imports of un-shredded metal scrap, based on assessment of risk associated with un-shredded metal scrap imports.</td>
<td>Import consignments of metallic waste and scrap shall be subject to pre-inspection certificate (PSIC) from the country of origin. However, metallic waste and scrap (both shredded and unshredded) imported from safe countries/region i.e. the USA, the UK, Canada, New Zealand, Australia and the EU will not require PSIC if consignments are cleared through six (6) ports namely, Chennai, Tuticorin, Kandla, JNPT, Mumbai and Krishnapatnam. Consignments from these five countries/region will be accompanied by certificate from the supplier/scrap yard authority to the effect that it does not contain any radioactive materials/explosives. These will however be subject to radiation and explosive checks through portal monitors and container scanner at these ports. Transshipments through these countries/regions will not be allowed this facility. Import through all other ports including nine (9) ports (for unshredded scrap/waste), irrespective of country of origin, will be subject to PSIC.</td>
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2. **Effect of this Notification:** Requirement of PSIC is dispensed with for import of metallic waste and scrap from safe countries through six ports where portal monitors and container scanners are operational.

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[Issued from File No 01/89/180/53/AM-01/PC-2[B]/Vol.VII/E-2382]